

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 246/16  
PETITION NUMBER : TP 209/17  
NAME OF THE PETITIONER (S) : SUPRAJIT ENGINEERING LTD.  
NAME OF THE RESPONDENT (S) : --  
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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19. NARENDRA DEV  
9845348450

Advocate



Counsel for Petitioner Company is present. Counsel for Petitioner Company is directed to file 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD, Income-tax Department, NSE, BSE and SEBI.

Counsel for petitioner is directed to publish in the Hindu in English and Udayavani in Kannada within 10 days and for hearing posted to 30.03.2017.

MEMBER (J)

MEMBER (T)